

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

DISTRICT JUDGES - Transfers and Postings of District and Sessions Judges - ORDERS - ISSUED.

ROC.NO.396/2022-B.SPL.

NOTIFICATION NO.14 -B.SPL.

DATED:02.02.2022.

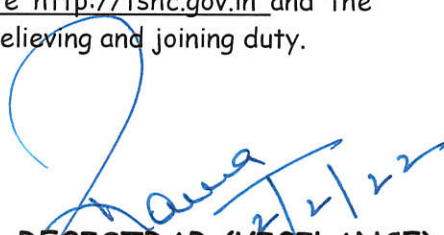
READ:

The High Court is pleased to pass the following Transfer and Posting of District and Sessions Judge:-

The District and Sessions Judge, mentioned in Column Number 2 is transferred and posted to the station mentioned in Column Number 3 of the corresponding row. Further, the officer in the Column Number 2 is hereby directed to proceed to his new station and take charge of his respective post and also the posts which his/her predecessor is holding full additional charge, from the officer mentioned in Column Number 4.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
1.	Sri S.Sasidhar Reddy, District and Sessions Judge now working on deputation as Secretary, Inquiry Commission, Premises of High Court for the State of Telangana, Hyderabad.	Presiding Officer Labour Court - I, Hyderabad.	Chairperson, Telangana Value Added (VAT) Appellate Tribunal, Hyderabad. On assumption of said charge he will be full additional charge of Presiding Officer, Labour Courts - II & III, Hyderabad, until further orders.

- NOTE: 1. The officer is hereby permitted to join in his new post immediately.
2. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR (VIGILANCE)

To

1. The officer and incharge officer concerned.

2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The District and Sessions Judge now working on deputation as Secretary, Inquiry Commission, Premises of High Court for the State of Telangana, Hyderabad.
6. The Chairperson, Telangana Value Added (VAT) Appellate Tribunal, Hyderabad
7. The Presiding Officer, Labour Court - I, II and III, Hyderabad.
8. The Pay & Accounts Officer, Hyderabad.

9. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad.